

The Indian Law Society's

Centre for Arbitration and Mediation,
Pune

PRESENTS

ONLINE CERTIFICATE PROGRAMME

ON

ARBITRATION: PRACTICE AND PROCEDURE

Programme coordinators

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Objective

To provide an outline as to how an arbitration proceeding is conducted and to aid a clear understanding of the law(s) governing domestic arbitration in India.

Fee

INR 15,000 + INR 2,700 (GST) =

INR 17,700/-

(Payment can be done online through Direct SBI, Net Banking and Credit Card)

Dates

08.01.2021 to 17.01.2021

Programme Structure

Online live class

9 modules (20 Hours of learning)

5.00 p.m. to 7.00 p.m.

Who Can Attend?

Students, Advocates, Arbitrators, Academicians, Government officers, Persons from Construction business, Engineers, Chartered Accountants, Cost Accountants, and any other professionals keen to learn the process of arbitration.